## RAJYA SABHA

[13 December, 2006]

escort to take care of students; if so, whether any responsibility for the same has been fixed, if so, the details thereof and the action taken thereon; and

(c) whether any inquiry has been held in the case; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (c) Yes, Sir. One school girl was killed on 8th August, 2006 in an incident which occured due to rash and negligent driving of a RTV by the conductor who did not have a valid driving licence. The conductor was allowed to drive the RTV by the driver/owner of the vehicle leaving the vehicle unmanned/unescorted with no one else to take care of the students. Delhi Police registered a case vide FIR No. 391/2006 at Police Station Timarpur and arrested the conductor. After completion of investigation, charge sheet has been filed in the court.

## Bangladeshi sex workers in India

## †2319. DR. MURLI MANOHAR JOSHI: SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministry of Women and Child Development has issued a list containing the names of 7000 illegal Bangladeshi sex workers in different areas of the country who are temporarily living in different Nari Niketans;

(b) if so, the facts in this regard and whether any arrangement has been made to send them back to Bangladesh;

(C) if so, the details thereof; and

(d) by when they would be sent back to. Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) No, Sir.

(b) to (d) Do not arise.

88

<sup>&</sup>lt;sup>†</sup>Original notice of the question was received in Hindi.